

No. DSJ/EC/NHN/Auction Committee/2014-
Office of the District and Sessions Judge,
Sirmaur District at Nahan, H.P.

Dated, Nahan the November , 2014.

"Office Order"

Pursuant to the instructions contained in the Registry letter No.HHC/Admn.4(68)99-32961 dated 13th/14th October, 2014 of the Hon'ble High Court of Himachal Pradesh, Shimla, whereby the District and Sessions Judges in the State have been declared as "Authorized Officers" for the purpose of Rule 145 of the HP Financial Rules, 2009, in their respective Divisions and have been empowered to invite the bids and constitute a Committee to evaluate the same in their respective Divisions for the purpose of outsourcing the job(s) of Safai Karamchari, under Part-B-CHAPTER-6 of the said Rules, an Auction Committee, in Sirmaur Civil and Sessions Division, under Rule 148 of the Himachal Pradesh Financial Rules, 2009, is hereby constituted, as under:

1. The Additional District and Sessions Judge
2. The Civil Judge(Sr.Divn)-cum-CJM, Nahan.
3. The Civil Judge(Jr.Divn)-cum-JMIC, Nahan.

sdlr

(J.K.Sharma)

District and Sessions Judge,
Sirmaur Distt.at Nahan, H.P.

Endst.No. DSJ/EC/NHN/PF/2014-6232 Dated : 17/11/14

Copy for information and necessary action is forwarded to :-

1. The Registrar General, Hon'ble High Court of H.P. Shimla w.r.t. Registry letter, referred to above for information, please.
2. All the Judicial Officers of this Division alongwith copy of Registry letter, referred to above.
3. The Civil Nazir/Naib Nazir of this office.
4. The System Officer/System Assistant of this office to upload the same on the website of this Court.

District and Sessions Judge,
Sirmaur Distt.at Nahan, H.P.